

प्रश्न सं. [क्र. 1854]

परिशिष्ट

तारांकित प्रश्न क्रमांक 1854 श्री इंजीनियर प्रदीप लारिया, सदस्य विधान सभा



Dear Chief Secretary,

I refer to the Notification issued by this Department vide S.O. No. 371(E) dated 05/02/2017, which mandates individual beneficiaries under the NFSA to furnish proof of their Aadhaar number or undergo Aadhaar authentication to receive subsidies. The Notification further states that beneficiaries without an Aadhaar number, who wish to avail subsidies, must apply for Aadhaar enrollment by 30th June 2017. Over time, the deadline for Aadhaar seeding has been extended periodically, with the latest extension granted until 31st March 2025.

2. As discussed in the Food Secretaries Conference on 28/02/2025, all States/UTs were requested to complete Aadhaar seeding and eKYC by 31st March 2025, emphasizing that no further extensions would be granted. However, to ensure that no beneficiary is excluded from the food safety net, we have provided a final extension until 30th June 2025.

3. I seek your personal intervention to ensure the Aadhaar seeding of all NFSA beneficiaries in your State/UT is completed within the stipulated timeframe. In case there is any issue with adhering to the above deadline, kindly bring the same to our notice for due consideration.

With Regards,

Yours sincerely,

(Sanjeev Chopra)

Chief Secretaries of all the States/28 UTs (06) (As per list attached)

प्र. अनुभाग अधिकारी
खाद्य नागरिक आपूर्ति एवं
अपभोक्ता संरक्षण विभाग